

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI**

Original Application No. 116 of 2023 (SZ)

Between:

Dr. Devesh Nigam,
Registrar,
University of Hyderabad
Central University P.O,
Prof.C.R.Road,
Gachobowli, Hyderabad – 500 046.
Telangana.

.....Applicant

And

Telangana State Pollution Control Board and Ors

.....Respondent(s)

REPORT FILED BY THE HMWSSB (RESPONDENT No. 4)

Mrs. H. YASMEEN ALI

H. Yasmmeen Ali

COUNSEL FOR THE 4TH RESPONDENT

DATE : 02.05.2024

PLACE : CHENNAI

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The Hon'ble NGT has passed the following order at the hearing held on
14.03.2024 as follows:

".....Today, the Telangana State Pollution Control Board has filed its report, which is yet to be uploaded, wherein it is stated that a show cause notice has been issued to the Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB) for not taking action to stop the sewage mixing into the water bodies.

Let the response by the HMWSSB and rejoinder (if any) by the applicant be filed before the date of next hearing.

Post the matter on 07.05.2024".

In compliance of the above order, HMWSSB has prepared a detailed Report dated 30.04.2024 with Interim/Short Term Measures for prevention of

entry of sewage into the premises of Hyderabad Central University (HCU) and also Long Term Plan/Permanent Measures for treatment of sewage, as follows:-

- 1.0 It is to report that, Dr.Devesh Nigam, Registrar, HCU has filed O.A.No.740 of 2022 filed before NGT Principal Bench, New Delhi and the same was transferred and renumbered as O.A.No.116 / 2023 before Hon'ble NGT, South Zone Bench regarding sewage being let into the Central University Campus by the Sports Complex of Telangana and Telangana Institute of Medical Sciences (TIMS) and also from adjacent colonies.
- 2.0 The Hon'ble NGT, New Delhi, in O.A.No.740 of 2022 passed orders dt:3.1.2023 constituting a Joint Committee comprising of TSPCB, GHMC, District Collector, R.R.District to look into the grievance, visit the site and collect the relevant information and submit factual report as well as action if any, within 2 months.
- 3.0 In compliance, the Joint Committee consisting of members from the above departments have inspected the University of Hyderabad (Central University) and its surroundings on 07.2.2023 and submitted the Report to the Hon'ble NGT with the following observations:-

- i) It is reported that, there are 4 water bodies namely (i) Peacock Lake, (ii) Chilakalakunta, (iii) Gundlakunta and (iv) Gunnerukunta existing within the University premises and the main source of water for these water bodies is run-off rain water.
- ii) The Committee reported that, the main source of pollution in Peacock Lake is the sewage from upstream four drains (Drain 1 – 4) passing from the TNGOs colony area into the Central University Campus and Nala passing through the premises of Telangana Institute of Medical Sciences (TIMS), Stadium and residential colonies. The Committee observed that, a thin flow of untreated sewage from upstream of TIMS is joining Peacock Lake and the discharge is noticed from M/s Ellaa Hotel (M/s. Indus Palms Hotels & Resorts Ltd) whose STP is not in operation.
- iii) The Committee also observed that, the untreated sewage water from the residential areas of Gopanapally Village passes through the University Campus and flows into the Nallagandla Cheruvu.
- iv) The Committee has collected water samples from the Peacock Lake and Nallagandla Lake and based on the test Reports the Joint Committee has recommended HMWSSB to take necessary

measures to avoid untreated sewage entering into the premises of M/s. University of Hyderabad by construction of Interception & Diversion Structures (I&D) or construction of STPs for treatment and disposal of untreated sewage from residential areas entering into the University premises which is ultimately joining Peacock Lake and Nallagandla Lake.

(A) **SHORT TERM MEASURES:**

4.0 In this regard it is to report that the Interim Short Term Measures to plug the outfall of sewage into Buffalo Lake, Peacock Lake are being taken up by the Lakes Division, GHMC, Hyderabad. The Diversion Sewer Main work to reroute sewage away from the Peacock Lake, the GHMC has entrusted the work to Contracting Agency for an amount of Rs. 296.00 Lakhs and the work is in progress.

5.0 It is to report that the Sewer Network in the upstream areas of TNGO Colony, Gopanpally for a length of 11.62 Kms is being taken up and completed by the end of this year by O&M Wing of HMWSSB.

(B) **LONG TERM MEASURES:**

6.0 In this regard, the officials of HMWSSB along with engineering staff of University of Hyderabad have inspected the premises of HCU on

4.9.2023 and submitted the Report as below which was communicated to the TSPCB.

i) The Peacock Lake, Nallagandla Lake and Sewer Network / Diversion Nala are covered under Lingamkunta STP Sewerage Zone as per Comprehensive Sewerage Master Plan (CSMP)-2020.

ii) A 30 MLD STP exists at Lingamkunta and at present 17 MLD sewage is being treated at this STP and to prevent untreated sewage entry into the Peacock Lake & Nallagandla Lake and to treat the same at 30 MLD STP, the following diversion sewer mains are proposed as per CSMP-2020:

(a) Hyderabad Central University (HCU) Main: (i) HCU Main of 300/400 mm dia is proposed from OBH Circle to connect the Nallagandla Main. (ii) Buffalo Lake ring main is proposed of 300/600 mm dia of 4.01 Kms length connecting to HCU main in order to prevent the pollution of Buffalo Lake.

(b) Nallagandla Main: Nallagandla Main is proposed from Mushroom rock road with 300 mm and from the junction of HCU, the sewer Main is proposed with 500-800 mm dia upto junction of Masjid Banda Main (for a total length of 8.25 Km)

and there from it will be connected to the Taranagar - BHEL Main.

(c) Lingampally Main: From the junction of existing Lingampally Main and Masjid Banda Main, there is an existing 700 mm dia Sewer Trunk Main and it is connected to Jawahar Main to treat the sewage at Lingamkunta STP.

(d) The proposals for developing Sewer Network in order to divert the sewage entering from the Lakes in HCU and ultimately to treat the sewage at Lingamkunta STP. The above proposals are costing Rs.40 Crores and after obtaining the sanction from the Government, the works will be taken up.

(e) Until completion of above works, the sewage will be prevented from entering into the lakes through the diversion main taken up by the GHMC which is in progress.

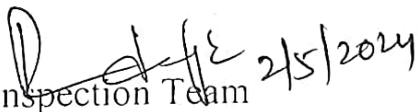
7.0 Further, the Principle of "Polluter Pays" may be implemented and the TSPCB may issue Notices to the nearby/surrounding Hotel, M/s TIMS and other adjoining colonies and buildings who are discharging their sewage into the university campus and causing pollution of the Lakes.

8.0 It is humbly submitted that we have requested Telangana State Pollution Control Board to issue Show Cause Notices to the polluters on the Principle of 'Polluter Pays' a copy of the Letter No. HMWSSB/OA No. 116/2023/58, dated 30.04.2024 is enclose as **Annexure** for kind perusal by this Hon'ble NGT.

9.0 The Report filed by earlier in November, 2023 may please be treated as part and parcel of this Report.

10.0 This is the submission of the Report before the Hon'ble National Green Tribunal.

Date: 2nd May, 2024
Place: Hyderabad.


Inspection Team
Chief General Manager (Engg),
STP Circle-II, HMWSSB,
Hyderabad.

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HYDERABD METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD
Administrative Building, Head Office, Khairatabad, Hyderabad - 500 004.

Lr No. HMWSSB/OA No. 116/2023/58

Date: 30.04.2024.

To
The Member Secretary,
Telangana State Pollution Control Board,
Sanath Nagar, Hyderabad.

Dear Sir,

Sub: HMWSSB – OA No. 116/2023 pending before the Hon'ble NGT, SZ, Chennai –
Filed by Dr. Devesh Nigam, Registrar, Hyderabad Central University (HCU) –
Request for issue of Show Cause Notice to Polluters – Request – Reg.

Ref: O.A No. 116/2023 filed by Dr. Devesh Nigam, Registrar, HCU, Interim Order
dated 13.04.2024.

As you are aware Dr. Devesh Nigam, Registrar, Hyderabad Central University (HCU) filed OA No. 116/2023 pending before the Hon'ble NGT, Southern Zone, Chennai. It is observed that the Hon'ble NGT has constituted a Joint Committee in O.A No. 740 of 2022 dated 03.01.2023 and the Joint Committee has observed *inter alia* that the following Colonies/Institutions are letting out the untreated Sewage to erratically flow over the ground, which is main cause for pollution of the Water Bodies located in the HCU, having entered through Nalas & other leakage points.

- (i) Sports Complex of Telangana.
- (ii) Telangana Institute of Medical Sciences (TIMS).
- (iii) Up-stream of Residential Colonies, Gated Community, Apartments, Villas, Hotels.
- (iv) M/s. Ellas Hotels (M/s. Indus Palms Hotels & Resort Ltd) - STP is not in operation.
- (v) STP happen to be owned by TIMS is not in operation
- (vi) Drain – 1,2,3, & 4 passing from TNGO Colony.

2. The Telangana State Pollution Control Board is requested to issue Show Cause Notices to the above Polluters on the Principle of 'Polluter Pays' and inform the same to the Hon'ble NGT, as per Pollution norms.

3. In the meanwhile, HMWSSB has filed necessary Report before the Hon'ble NGT, SZ, Chennai regarding Short Term/Interim Measures and Long Term Measures proposed in due compliance of the NGT Order dated 14.03.2024

Stamp: 1 MAY 2024
Telangana State Pollution Control Board
Sanath Nagar, Hyderabad

Yours faithfully,

Executive Director
H.M.W.S.S.B.